

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Criminal Appeal No(s). 569/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

NATTHA SINGH

Respondent(s)

(FOR ADMISSION and I.R. and IA No.44003/2019-CONDONATION OF DELAY
IN FILING and IA No.44005/2019-EXEMPTION FROM FILING O.T. and IA
No.44004/2019-CONDONATION OF DELAY IN REFILING)

Date : 23-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ajay Vikram Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Reminder for records and certificate of service of Sole
Respondent to the concerned Courts to be issued.

List again on 25.11.2019.

SURINDER S. RATHI
Registrar

pm